NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 82/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES:

Asmi Enterprises

V/s.

Yog Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

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Asni Enterpeises

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ORDER

TCP 82/I&BP/ NCLT/MB/MAH/2017

At request of the Petitioner Counsel, adjourned to 13th July, 2017.

Date: 03.07.2017

M.K. SHRAWAT Member (Judicial)